

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 2178/2020, 2180/2020, in SPECIAL LEAVE PETITION (CIVIL) Diary
No(s). 42658/2019

SHRIRAM GENERAL INSURANCE COMPANY LTD.

Petitioner(s)

VERSUS

AMNA BEGUM & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.2178/2020-CONDONATION OF DELAY IN
FILING and IA No.2180/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT

IA No. 2178/2020 - CONDONATION OF DELAY IN FILING

IA No. 2180/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 26-04-2022 These matters were called on for hearing today.

For Petitioner(s) Ms.Pritika Juneja, Adv.
Mr. Shashank Shekhar, Adv.

Mr. Chander Shekhar Ashri, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

As per office report service is not complete in respect of
Respondent Nos. 1 to 6.

Learned counsel for the petitioner submits that she will
within a period of four weeks file an application for substituted
service in respect of all the respondents.

List again on 26.07.2022.

S.P.S. LALER
Registrar